




60

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CP/209/CAA/2017  
IN  
PETITION NUMBER : CA/108/CAA/2017  
NAME OF THE TRANSFEROR : DEED RESORTS PVT LTD  
NAME OF THE TRANSFERRE : JOYS THE BEACH RESORT PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	K. MANIVANNAN, JHT	AR FOR OL	
	A. NARAYAN R		

**ORDER**

Counsel for applicant present. Representative of Official Liquidator present and stated that there are some observations made by the auditor in regard to the Transferor Company. Counsel for petitioner stated that he was not aware of any such information. Representative of the OL is directed to file report and furnish copy of the observations of the auditor to enable the counsel for applicant to file reply, if any. Time is enlarged at request for hearing submissions by both the sides. Put up on 24.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)